

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION
RAJYA SABHA
UNSTARRED QUESTION NO.271
ANSWERED ON 02.02.2026

GOBARDHAN SCHEME

271 # DR. BHIM SINGH:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the updated details of the projects approved and implemented so far under the GOBARDhan scheme, State-wise; and
- (b) the impact of this scheme on bioenergy production, employment generation, and rural income so far?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) & (b) Galvanizing Organic Bio-Agro Resources Dhan (GOBARDhan) scheme was launched under Swachh Bharat Mission (Grameen) in year 2018. GOBARDhan is an integral component of solid waste management under SBM(G) for ensuring cleanliness in villages by converting bio-waste including animal waste, kitchen leftovers, crop residue and market waste into biogas and bio slurry to improve the lives of villagers. GOBARDhan projects support biodegradable waste recovery by incentivizing Gram Panchayats to convert cattle dung and solid agricultural waste into biogas and bio-slurry. Various Ministries/Departments of Government of India are working together for implementation of this initiative. As reported by States/UTs on GOBARDhan portal, State/UT-wise details of functional Compressed Bio-Gas (CBG) projects and Community/Cluster based Biogas projects, as on 27.01.2026, are at **Annexure-1** and **Annexure-2**, respectively.

These projects are contributing significantly to the rural economy by generating employment, augmenting farmers' income, establishing manure supply chain and also supporting rural infrastructure development.

Statement referred to in part (a) & (b) of the reply to Rajya Sabha Unstarred Question
No.271 due for reply on 02-02-2026

S.No.	State/ UT Name	No. of Functional Compressed Bio Gas (CBG) Projects
1.	A & N Islands	0
2.	Andhra Pradesh	7
3.	Arunachal Pradesh	0
4.	Assam	0
5.	Bihar	1
6.	Chandigarh	0
7.	Chhattisgarh	4
8.	D & N Haveli and Daman & Diu	0
9.	Delhi	2
10.	Goa	1
11.	Gujarat	25
12.	Haryana	20
13.	Himachal Pradesh	0
14.	Jammu & Kashmir	0
15.	Jharkhand	1
16.	Karnataka	20
17.	Kerala	0
18.	Ladakh	0
19.	Lakshadweep	0
20.	Madhya Pradesh	11
21.	Maharashtra	20
22.	Manipur	0
23.	Meghalaya	0
24.	Mizoram	0
25.	Nagaland	0
26.	Odisha	1
27.	Puducherry	0
28.	Punjab	10
29.	Rajasthan	9
30.	Sikkim	0
31.	Tamil Nadu	8
32.	Telangana	6
33.	Tripura	0
34.	Uttar Pradesh	37
35.	Uttarakhand	4
36.	West Bengal	2
	Total	189

(As reported by States/UTs -information received from MoPNG)

Annexure-2

Statement referred to in part (a) & (b) of the reply to Rajya Sabha Unstarred Question
No.271 due for reply on 02-02-2026

S. No	State/ UT Name	No. of Functional Community/Cluster Biogas Projects under SBM (G)
1.	A & N Islands	0
2.	Andhra Pradesh	0
3.	Arunachal Pradesh	0
4.	Assam	26
5.	Bihar	20
6.	Chhattisgarh	283
7.	D & N Haveli and Daman & Diu	0
8.	Goa	2
9.	Gujarat	38
10.	Haryana	15
11.	Himachal Pradesh	8
12.	Jammu & Kashmir	10
13.	Jharkhand	38
14.	Karnataka	64
15.	Kerala	32
16.	Ladakh	0
17.	Lakshadweep	0
18.	Madhya Pradesh	135
19.	Maharashtra	5
20.	Manipur	0
21.	Meghalaya	0
22.	Mizoram	0
23.	Nagaland	0
24.	Odisha	1
25.	Puducherry	2
26.	Punjab	20
27.	Rajasthan	14
28.	Sikkim	0
29.	Tamil Nadu	95
30.	Telangana	0
31.	Tripura	16
32.	Uttar Pradesh	114
33.	Uttarakhand	22
34.	West Bengal	19
	Total	979

(As reported by States/UTs)
